

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-216/2020

Harish Baheti ... Petitioner

Versus

Shital Babi Pal and others ... Respondents

Mr. S. Dessai with Mr. A. Salatry, Advocates for the Petitioner.
Mr. D. Pangam, Advocate General along with Mr. G. Shetye for the
State.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 23rd September, 2020

P. C.:

At the request of the learned counsel for the petitioner, we stand
over this matter to 05.10.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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